

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

26.03.2021

C.P.C/350/85/2020

O.A./350/1441/2019

ITEM NO:28

FOR APPLICANTS(S) Adv. :

BILASH KUMAR
-VS-
MR SUNEET SHARMA & ORS

Mr. C. Sinha

FOR RESPONDENTS(S) Adv.:

Mr. D. Basak

LIBRARY

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors submits that a speaking order has been issued.</p> <p>Since speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>It goes without saying that the applicant/petitioner is at liberty to agitate afresh, if further aggrieved.</p> |

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

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